



# Form X

## Details of the promoting / converting entity

Name of the entity*	Foreign shareholding in the promoting / converting entity	Main promoter behind the entity, with % of shareholding	Date of incorporation	Nature of business activity	Registered Office address	PAN no.	TAN No.	CIN no.	Income tax circle to which the entity belongs to	Name of the regulator	Registration details in case the entity is regulated by SEBI	Bank, branch and account number (including credit facilities and non-fund based facilities availed)	As on March 31, ----			
													Total assets (Rs. in crore)	Total revenue (Rs. in crores)	Total net worth (Rs. in crore)	Paid up capital

\* To indicate the previous names also, if any